

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Appeal No.86 of 2017 (SZ)**

Appellant(s)

Respondent(s)

Janajagrithi Samithi
Rep. by its Secretary
Jayanth Kumar
Nadikur, Udipi Dist
Karnataka

1. The Union of India, through the Secretary
Ministry of Environment, Forest & Climate
Change, New Delhi
2. State of Karnataka, through the Secretary
Dept. of Forest, Ecology & Environment
Bangalore
3. Karnataka State Pollution Control Board
Rep. by its Member Secretary, Bangalore
4. Karnataka State Coastal Zone
Management Authority,
Dept. of Ecology & Environment
Govt. of Karnataka, Secretariat, Bangalore
5. M/s. Udupi Power Corpn. Ltd. Bangalore

Counsel appearing for appellant
Mr. Yogeshwaran

Counsel appearing for respondents
Mr.Devraj Ashok for R2 & R4
Mr. Gokul Krishnan for R3
Mr. Rajeshwar for R5

Note of the Registry	Orders of the Tribunal
Item No.	<p>Date: 13th December, 2017</p> <p>On mentioning by the learned counsel appearing for the appellant, the appeal is taken up for hearing as it is originally posted before the Court of learned Registrar of this Tribunal.</p> <p>Learned counsel appearing for respondent No.5 seeks time to file reply.</p> <p>List the matter on 18.12.2017.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>